

Central Administrative Tribunal Lucknow Bench Lucknow

**Contempt Petition No. 48/2007
IN
Original Application 62/2006**

**A.W.
Review Application 28/2007**

Lucknow this, the 7th day of September, 2009

**Hon'ble Ms. Sadhna Srivastava, Member (J)
Hon'ble Dr. A. K. Mishra, Member (A)**

Hari Prakash dubey, aged about 39 years, S/o late Sri O.P. Dubey,
R/o B-12, Sector H Aliganj, Lucknow.

Applicant.

By Advocate Sri Raj Singh.

Versus

1. Sri Jai Bhagwan Sharma, Directorate General (Pers) Military Engineer -in-Chief Branch, Army Head Quarter, Kashmir House, New Delhi.
2. Major General A. S. Chand, Chief Engineer, Central Command Head Quarter, M.G. Marg, Lucknow-2.

Respondents.

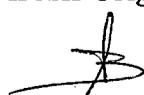
By Advocate Sri Rajendra Singh.

Order (Oral)

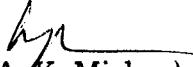
By Hon'ble Ms. Sadhna Srivastava, Member (J)

The instant contempt petition has been filed alleging non-compliance of the order dated 29th May 2007 whereby, this Tribunal has directed the respondents to reconsider the case of the applicant for appointment on compassionate ground. Show cause reply has been filed by the respondents stating therein that in compliance of the aforesaid direction, the respondents have reconsidered the case of the applicant and passed reasoned and speaking order on 13th December, 2008. The speaking order is on record as annexure -1 filed along with compliance report.

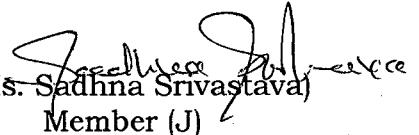
2. We have gone through the speaking order and satisfied that the order passed by this Tribunal has already been complied with and there is no willful disobedience. However, the counsel for the applicant seeks permission to challenge the speaking order by way of fresh Original Application.



3. Accordingly, CCP is dismissed. Notices issued stands discharged.


(Dr. A. K. Mishra)

Member (A)


(Ms. Sadhna Srivastava)

Member (J)

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